

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JANTA GLASS LIMITED Date of Commencement of Liquidation: 05-02-2021; List of Stakeholders as on Date: 26-03-2024; Name of IP: Mr. Ashish vyas; Process Number: 1; Last 5 digit of registration number: 12267

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	832993	1	832993				NA
3	Secured financial creditors	1	3010178740	1	3010178740	0	0	0	Annexure 3
4	Unsecured financial creditors	3	2130477908	3	1922279581	0	208198327	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	34922567	3	34922567	34922567	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	361594009	2	196063024	0	165530985		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	5538006217	10	5164276905	34922567	373729312	0	